

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)**

New Delhi, the ^{26th} November, 1984.

**NOTIFICATION
INCOME-TAX**

No. ⁶⁰⁵⁹ (F.No.203/205/84-ITA-II): In continuation of this Office Notification No.4169 (F.No.203/61/81-ITA-II) dated 19.8.1981, it is hereby notified for general information that the institution mentioned below has been approved by Department of Science & Technology, New Delhi the prescribed authority for the purposes of clause (iii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 under the category "Institution" subject to the following conditions:-

- i) That the Vivekananda Nidhi, Calcutta will maintain a separate account of the sums received by it for scientific research.
- ii) That the said Institute will furnish annual returns of its scientific research activities to the Prescribed Authority for every financial year in such form as may be laid down and intimated to them for this purpose by 30th April each year.
- iii) That the said Institute will submit to the Prescribed Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and balance sheet showing its assets and liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.

INSTITUTION

"Vivekananda Nidhi, Calcutta".

This notification is effective for a period from 19.8. 1984 to 31.3. 1985.

del
(Girish Dave)

Under Secretary to the Government of India.

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
 2. Director of Inspection (IT&Audit)/Investigation/Special Inv./R&P/Vigilance/Intelligence/Recovery/P&PR, New Delhi.
 3. Directorate of GAMS (I.T.), 1st Floor, Alwan-E-Ghalib, Mata Sundri Lane, New Delhi.
 4. The Secretary, Department of Science & Technology, Technology Bhavan, New Mehrauli Road, New Delhi, with reference to their O.M.No.13/67/84-TU-V dated 1.9. 1984.
 5. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
 6. The Sole Trustee, Vivekananda Nidhi, 149/IE, Rashbehari Avenue, Calcutta-700 028.
 7. Comptroller & Auditor General of India (40 copies).
 8. Bulletin Section of D.I.(P&PR), New Delhi (5 copies).
- P. K. ...*